NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 79/(MAH)/2012 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES:

Mr. Bipin Sagar

V/s.

M/s. Sasha Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

M.S. PERADDUAS ACU PV

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Yo Klanga & Company

Advocates for

Petitioner

Respondent

Usur Tanna

i by Pravin Mehta and Nos. 2 and 3

Muthi & Lu.

<u>Order</u> <u>CP NO. 79 /397-398/CLB/MB/MAH/2012</u>

At request of the parties, list this matter for hearing on 13.1.2017

Sd/-B.S.V. PRAKASHKÚMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)